

C.P. No.91 of 2016

**IN THE HIGH COURT AT CALCUTTA
ORIGINAL JURISDICTION**

In the matter of : The Companies Act, 1956;

And

In the matter of : Sections 433, 434 and 439 of the said Act,

And

In the matter of :

Chandra Proteco Limited, a company incorporated under the provisions of the Companies Act, 1956 having its registered office at 2B, Grant Lane, Room No.35, 2nd Floor, Kolkata – 700012, within the aforesaid jurisdiction.

And

In the Matter of:

L & T Finance Limited, a company incorporated under the provisions of the Companies Act, 1956 having its registered office at L & T House, Ballard House, P.O. Box 278, Mumbai – 400001 and also carrying on business from 2, Upper Wood Street, Kolkata - 700016.

..... Petitioner

Notification to the Official Liquidator of winding up order.

To
The Official Liquidator,
High Court, Calcutta,
9, Old Post Office Street,
Calcutta.

Order pronounced on 11.07.2017 by the Hon'ble Justice I. P. Mukerji for winding up the under-mentioned company under the Companies Act, 1956. A photocopy of the order alongwith order dated 29.08.2017 passed by the Hon'ble Justice I. P. Mukerji and order dated 07.05.2018 passed by the Hon'ble Justice Ashis Kumar Chakraborty is sent herewith for your record.

1. Name of the Company : **Chandra Proteco Limited**
2. Registered office of the Company : 2B, Grant Lane, Room No.35, 2nd Floor, Kolkata – 700012.
3. Petitioner's Advocate : SINHA & COMPANY.
Advocates
5, Kiran Shankar Roy Road,
Kolkata - 700001.
4. Date of presentation of the petition : 29.01.2016.

Dated this 8th May, 2018.

For Registrar.

Note: It will be the duty of each of the persons as are liable to make out, or to concur in making out, a statement of affairs under Sec.454, to attend the Official Liquidator at such time and place as he may appoint and to give him all information he may require.

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..... Petitioner

Notification to the Registrar of Companies of winding up order.

To
The Registrar of Companies,
West Bengal, Nizam Palace, II MSO Building,
234/4, Acharya J. C. Bose Road,
Calcutta – 700 020.

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